

ORISSA HIGH COURT**FILING REPORT AS ON :20/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/15084/2025	BIJAY KUMAR SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	CAPITAL P.S. /130 /2025) //	AOR20220001462C202500062
2	D-BLAPL/15085/2025	NASIMA KHATUN @ CHHOTI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KHETRARAJPUR /66 /2025) //	AOR20220002454C202500072
3	D-BLAPL/15087/2025	RAJIV KUMAR SETHI VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	SECTOR-7 /58 /2025) //	AOR20220000085C202500009
4	D-BLAPL/15089/2025	JOHRAL ALI MORHAL VS STATE OF ODISHA	SWARAJ PATEL VS	LEPHRIPADA /66 /2025) //	AOR20220000246C202500041
5	D-BLAPL/15091/2025	LITU PANIGRAHI @ AMARENDRA PANI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	NAYAPALLI P.S. /141 /2025) //	AOD20220004576C202500001
6	D-BLAPL/15092/2025	MD.QUMAR KHAN VS STATE OF ODISHA	RAMESH SAHOO VS	JHIRPANI P.S. /187 /2024) //	
7	D-BLAPL/15100/2025 BLAPL/5251/2025	SURAJ KUMAR SAHU @ PAPU VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KABISURYANAGAR /210 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000208/2025	
8	D-BLAPL/15108/2025	TRINATH KHILLA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ORKEL /72 /2023) //	
9	D-BLAPL/15109/2025	BIJAYA SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	KAMAKHYANAGAR /493 /2024) //	
10	D-BLAPL/15111/2025	ANISHA MITRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LINGARAJ P.S. /14 /2019) //	
11	D-BLAPL/15112/2025	DAITARI MAHAKUD VS STATE OF ODISHA	ANIRUDHA DAS VS	BAUNISUNI /70 /2025) //	

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12	D-BLAPL/15114/2025	BIJAYA SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	KAMAKHYANAGAR /514 /2024 () //	
13	D-BLAPL/15115/2025	JAYADEB BEHERA @ HABU VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	RASGOBINDPUR /155 /2025 () //	
14	D-BLAPL/15116/2025	RAM MALAKAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MADHUPATNA /76 /2025 () //	
15	D-BLAPL/15117/2025	PRAVAKAR MALIK @ PARABA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA SADAR /114 /2025 () //	
16	D-BLAPL/15121/2025	PAPU @ KARTIKESWAR BEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	BALIMI /59 /2025 () //	
17	D-BLAPL/15123/2025	DIPAN KUMAR HIMIRIKA VS STATE OF ODISHA	GOKULANANDA SAHU VS	RAYAGADA TOWN /388 /2023 () //	
18	D-BLAPL/15126/2025	PAPU @ KARTIKESWAR BEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	BALIMI /60 /2025 () //	
19	D-BLAPL/15128/2025	RITU @ SATYAJIT DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /201 /2025 () //	
20	D-BLAPL/15130/2025	ASIF KHAN VS STATE OF ODISHA	ABHISHEK PATNAIK VS	CAPITAL P.S. /130 /2025 () //	AOR20220001462C202500064
21	D-BLAPL/15131/2025	ARYA @ MURALI KONDAGORI VS STATE OF ODISHA	GOKULANANDA SAHU VS	RAYAGADA TOWN /388 /2023 () //	
22	D-BLAPL/15132/2025	BISIRAM KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
23	D-BLAPL/15133/2025	PAPU @ KARTIKESWAR BEHERA	PURNA CHANDRA MISHRA	BALIMI /65 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/15134/2025	CHHOTA KALIA @ TAYAB KHAN	AMULYA RATNA PANDA	TIGIRIA /294 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/15137/2025	CHARAN SHANDHA	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/15138/2025	KARTIK NAYAK @ KARTIK NAIK @ KUMPA	SURYAKANTA DWIBEDI	KHANDAPARA /150 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/15139/2025	PAPU @ KARTIKESWAR BEHERA	PURNA CHANDRA MISHRA	BALIMI /69 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/15144/2025	AKSHYA DAS	AKSHAYA KUMAR SAHOO	MALKANGIRI /80 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/15145/2025	JAGABANDHU @ JAGA BANDHU ADAK	MAHES DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/15146/2025	TAPAN KUMAR KAMILA	MAHES DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/15148/2025	JANAKA NAYAK	AKSHAYA KUMAR SAHOO	TUMUDIBANDHA /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/15152/2025	SATYAM KUCHBANDIYA	BRAJA KISHOR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/15154/2025	NUNUGU @ SURESH MOHAKUD	SURYAKANTA DWIBEDI	MURUDA /123 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/15157/2025	PAKSHI JANI	SURYAKANTA DWIBEDI	MURIBAHAL /3 /2025	
		VS	VS	()	

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35	D-BLAPL/15161/2025	STATE OF ODISHA BHIKARI BAG VS	AMITAV TRIPATHY VS	// BUDEN /105 /2024 ()	
36	D-BLAPL/15163/2025	STATE OF ODISHA HADIBANDHU TRIPATHY VS	BHABANI SHANKAR DASPARIDA VS	// BOUDH /236 /2025 ()	
37	D-BLAPL/15165/2025	STATE OF ODISHA JAGDISH NAYAK @ JAGADISH NAIK VS	TARA PRASAD MOHAPATRA VS	// PATNAGARH /372 /2024 ()	
38	D-BLAPL/15173/2025	STATE OF ODISHA PARTHAM BEHERA VS	TARA PRASAD MOHAPATRA VS	// BELPARA /353 /2024 ()	
39	D-BLAPL/15174/2025	STATE OF ODISHA KISHAN AGARWAL VS	BHARAT BHUSAN ROURAY VS	// CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /4 /2025 ()	
40	D-BLAPL/15177/2025	STATE OF ODISHA HIMANSU MOHAKUD VS	TARA PRASAD MOHAPATRA VS	// BHANJPUR /75 /2025 ()	
41	D-BLAPL/15178/2025	STATE OF ODISHA TUNA @ ASHIT KANHAR VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /66 /2024 ()	
42	D-BLAPL/15180/2025	STATE OF ODISHA KARUNA RANA VS	TARA PRASAD MOHAPATRA VS	// //0 ()	
43	D-BLAPL/15184/2025	STATE OF ODISHA SAJAN @ BIKRAM DAS VS	BIBHUTI RANJAN MOHANTY VS	// NEMALO /62 /2025 ()	
44	D-BLAPL/15185/2025	STATE OF ODISHA REHMAT ALI @ KHAN @ REHMAT ALI KHAN VS	SANJIT MISHRA VS	// MALGODOWN /177 /2023 ()	
45	D-BLAPL/15187/2025	STATE OF ODISHA DHARMESH NANUBHAI SAVALIYA VS	YUVRAJ PAREKH VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /38 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/15188/2025	TUSHAR NAIK VS STATE OF ODISHA	SONALI PANDA VS	DHARAMGARH /42 /2025 () //	
47	D-BLAPL/15191/2025	PADMALAV SAHOO @ PADMANAV SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NEMALO /62 /2025 () //	
48	D-BLAPL/15195/2025	NIMAI BEHERA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	BASTA /111 /2025 () //	
49	D-BLAPL/15198/2025	BUNTY SETHI VS STATE OF ODISHA	SANTANU KUMAR DAS VS	BRAHMANITARANG /21 /2024 () //	AOR20220000841C202500001
50	D-BLAPL/15199/2025	DIPANKAR CHAKROBORTY VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	//0 () //	
51	D-BLAPL/15202/2025	PRAKASH KUMAR PARIDA @ PAKU VS STATE OF ODISHA	ABIT SAHU VS	DELANGA /46 /2025 () //	AOD20240001090C202500013
52	D-BLAPL/15206/2025	VIMALGAUTAM VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /228 /2025 () //	AOD20240000069C202500010
53	D-BLAPL/15209/2025	GOKUL MAJHI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT GRPS /2 /2025 () //	
54	D-BLAPL/15210/2025	KUNA @ SUSANTA KUMAR SAHOO VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	NIALI /172 /2025 () //	
55	D-BLAPL/15211/2025	PRANAKRUSHNA PANDA VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /50 /2015 () //	
56	D-BLAPL/15215/2025	BIKASH DUNGRI VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	PLANTSITE /272 /2025 () //	
57	D-BLAPL/15216/2025	MAHESWAR NAYAK	SUKANTA KUMAR NAYAK	RAJKANIKA /288 /2024	

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		VS	VS	()	
58	D-BLAPL/15219/2025	STATE OF ODISHA NRUPARAJ MAHALINGA	AMITAV TRIPATHY	BUDEN /6 /2025	
		VS	VS	()	
59	D-BLAPL/15221/2025	STATE OF ODISHA PREMANANDA BAG	AMITAV TRIPATHY	PAIKMAL /326 /2024	
		VS	VS	()	
60	D-BLAPL/15223/2025	STATE OF ODISHA BIKAS @ BIKASH MAHAPATRA	DIBYAJYOTI SAHOO	/ /0	
		VS	VS	()	
61	D-BLAPL/15224/2025	STATE OF ODISHA BISWARANJAN UTHANSINGH	PRASANNA KUMAR NANDA	ADVA /26 /2025	
		VS	VS	()	
62	D-BLAPL/15225/2025	STATE OF ODISHA MANOJ MAJHI	PRASANNA KUMAR NANDA	ADVA /26 /2025	
		VS	VS	()	
63	D-BLAPL/15227/2025	STATE OF ODISHA ADITYA KUMAR	DIBYAJYOTI SAHOO	/ /0	
		VS	VS	()	
64	D-BLAPL/15228/2025	STATE OF ODISHA KALPANA SURYA	SUNIL KUMAR PANDA	KHUNTUNI /44 /2025	
		VS	VS	()	
65	D-BLAPL/15230/2025	STATE OF ODISHA ARJUN SINGH	BHARAT BHUSAN ROURTRAY	ROURKELA CYBER P.S. /4 /2025	
		VS	VS	()	
66	D-BLAPL/15232/2025	STATE OF ODISHA NINA BIJAYA CHANDAK	DIBYAJYOTI SAHOO	JHARSUGUDA /135 /2025	
		VS	VS	()	
67	D-BLAPL/15237/2025	STATE OF ODISHA PINTU BEHERA	RABINDRA KUMAR MISHRA	GANIA /10 /2025	AOD2024000001C202500123
		VS	VS	()	
68	D-CMAPL/21275/2025	STATE OF ODISHA KALPANA DAS	Rajjeet Roy	/ /	AOR20220001462C202500063
		VS	VS	()	

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69	D-CONTC/21389/2025	MADHABANANDA DASH MONALI ROUSTRAY VS SIDHARTH MAHADU NARVANE, IPS	Atul Tripathy VS	// // ()	AOD20240000618C202500071
70	D-CRLA/15098/2025	SURATHA @ ALOK PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PURUNAKATAK /19 /2017 () //	
71	D-CRLA/15105/2025	BABUL SINGH @ BABAL SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	K.BALANG /35 /2024 () //	
72	D-CRLA/15106/2025	RANJIT EKKA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GOVINDPUR /112 /2022 () //	
73	D-CRLA/15122/2025	RAJA KUMAR VS STATE OF ODISHA	PRAVAT KUMAR SAHOO VS	TURUMUNGA /59 /2025 () //	
74	D-CRLA/15151/2025	PINTU JENA VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /244 /2024 () //	
75	D-CRLA/15153/2025	MAHATA MUNDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SUNDARGARH SADAR /174 /2015 () //	
76	D-CRLA/15183/2025	CHANTI SURESH VS STATE OF ODISHA	SHYAM MANOHAR VS	//0 () //	
77	D-CRLA/15190/2025	PADLAM BHUMIYA VS STATE OF ODISHA	SHYAM MANOHAR VS	BORIGUMMA /7 /2017 () //	
78	D-CRLA/15229/2025	GAGAN KATA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BODEN /1 /2023 () //	
79	D-CRLMA/15160/2025	DHOBASAHU VS STATE OF ODISHA	ADV. VS	GANGAPUR (ASKA) /176 /2022 () //	

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80	D-CRLMA/15181/2025	SONU TANTY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SUNDARGARH TOWN /198 /2012 () //	
81	D-CRLMC/15096/2025	BISHNU PRASAD MOHARANA VS CUTTACK PLY PAINTA AND HARDWARE, CUTTACK	NETRANANDA BISWAL VS	//0 () //	
82	D-CRLMC/15125/2025	AJIJUR REHEMAN KHAN VS STATE OF ODISHA	PRANAYA SWAIN VS	KHANDAPARA /163 /2016 () //	
83	D-CRLMC/15129/2025	TRIDEB PANDA VS STATE OF ODISHA	ABINASH ROUTRAY VS	//0 () //	
84	D-CRLMC/15135/2025	SOUMYAKANTA SATPATHY @ ASHIS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	HIRAKUD /37 /2016 () //	
85	D-CRLMC/15136/2025	TRIDEB PANDA VS STATE OF ODISHA	ABINASH ROUTRAY VS	//0 () //	
86	D-CRLMC/15143/2025	TRIDEB PANDA VS STATE OF ODISHA	ABINASH ROUTRAY VS	//0 () //	
87	D-CRLMC/15149/2025	DHANILAL BHATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /20 /2011 () //	
88	D-CRLMC/15155/2025	SADA DANDIA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	NABARANGAPUR TOWN /21 /2017 () //	
89	D-CRLMC/15156/2025	M/S. SMS ASIA PVT. LTD., SUNDARGARH VS M/S. TRL KROSAKI REFRACTORIES LTD., JHARSUGUDA	LAXMIDHAR PANGARI VS	//0 () //	
90	D-CRLMC/15164/2025	SASANKA SEKHAR DAS VS DIRECTORATE OF VIGILANCE, CUTTACK	ABHISHEK MOHANTY VS	CUTTACK VIGILANCE /75 /2016 () //	
91	D-CRLMC/15168/2025	ROHAN RAO @ D TEJESWAR RAO	PRANAB KUMAR DAS	BERHAMPUR TOWN /180 /2024	

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		STATE OF ODISHA		//	
92	D-CRLMC/15175/2025	SAIFUL KHAMARU	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/15176/2025	KUNJA BIHARI BADA KUMAR	PRASANNA KUMAR MISHRA	GUNUPUR /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/15203/2025	DHIRENDRA KUMAR DIGAL	NIRVAYA KUMAR SAMANTRAY	HARABHANGA /107 /2023	
		VS	VS	()	
		ADDL. CHIEF SECY. TO GOVT. HOME DEPT.,	BBSR	//	
95	D-CRLMC/15204/2025	SIBARAM PRADHAN @ SIBA KUMAR PRADHAN	BHARAT JALLI	BALUGAON P.S. /120 /2014	AOD20240000581C202500078
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/15226/2025	PAPU@BISWAJIT SARANGI	RABINDRA NATH PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMP/15170/2025	JHARANA SAHOO	KARUNAKAR GAYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMP/15182/2025	LALMOHAN SAHU	BHOJARAJ SETH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMP/15186/2025	CHANDRAMANI MAJHI	BHOJARAJ SETH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMP/15189/2025	RANISH DHAL	RAKESH KUMAR ROU TRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMP/15193/2025	PRATAP KUMAR SAHOO	RAKESH KUMAR ROU TRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMP/15197/2025	PRAHALLAD MAL	TUSAR KANTI PRAHARAJ	/ /0	
		VS	VS	()	

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103	D-CRLMP/15201/2025	STATE OF ODISHA MD.MANSUR RAZA VS	SUBHRANSU BHUSAN MOHANTY VS	// /0 0	
104	D-CRLMP/15212/2025	STATE OF ODISHA USHA ROHIDAS VS	SANTOSH KUMAR MAHANTY VS	// // 0	AOD20240000242C202500095
105	D-CRLREV/15095/2025	STATE OF ODISHA SUKADEV HEMBRAM VS	PARTHA SARATHI DAS VS	// // 0	AOD20240000364C202500090
106	D-CRLREV/15171/2025	PRAMOD KUMAR ROUT MANAS RANJAN SAMANTA @ MAMASA RANJAN SAMANTA	PRAMOD KUMAR ROUT VS PARTHA MISHRA	// /0 0	
107	D-CRLREV/15218/2025	BABASMITA SAMANTA KAMAL LOCHAN KISHAN VS	JAGABANDHU SAHU VS	// // 0	AOR20220001487C202500013
108	D-ITA/21387/2025	ARTI KISHAN SHREE BALAJI ENGICONS LTD., JHARSUGUDA	SASWAT KUMAR ACHARYA VS	// // 0	
109	D-LAA/21305/2025	DEPUTY COMMNR. OF INCOME TAX, SAMBALPUR GURA @ GURUBARI BEHERA VS	KISHORE KUMAR JENA VS	// // 0	
110	D-LAA/21315/2025	COLLECTOR, JAGATSINGHPUR SARASWATI DAS VS	KISHORE KUMAR JENA VS	// // 0	
111	D-MACA/21341/2025	COLLECTOR, JAGATSINGHPUR B.M., ICICI LOMBARD GENERAL INSURANCE CO. LTD. VS	TRINOMIALA PATI VS	// // 0	
112	D-MACA/21355/2025	PRAMODINI JENA SUKANTI SATPATHY VS	PRADEEP KUMAR MISHRA VS	// // 0	
113	D-MACA/21375/2025	AVAYA KUMAR DHAL B.M., ORIENTAL INSURANCE CO.LTD., BALANGIR VS	PRASANTA KUMAR MAHALI VS	// // 0	
		ANURADHA PANIGRAHI		//	

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114	D-MACA/21379/2025	NATIONAL INSURANCE CO. LTD.,KORAPUT VS CHANDRIKA BHATRA	ADAM ALI KHAN VS	// 0 //	
115	D-MACA/21380/2025	B.M., ORIENTAL INSURANCE CO.LTD., BALANGIR VS BIKRAMANANDA@BIKRAM PANIGRAHI	PRASANTA KUMAR MAHALI VS	// 0 //	
116	D-MACA/21381/2025	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. VS SRIBANTA KUMAR PATRA	ADAM ALI KHAN VS	// 0 //	
117	D-MATA/21295/2025	SUJATA MISHRA VS ABHIJIT PANDA	ABHISHEK DASH VS	// 0 //	
118	D-RPFAM/21310/2025	SUDHANSU SEKHAR DORA VS SUPRABHA DORA	BIKRAM KESHARI MOHANTY VS	// 0 //	
119	D-RSA/21344/2025	MAMATA RANI DASH VS GOURA CHANDRA SAMANTA	PRAFULLA KUMAR KAR VS	// 0 //	
120	D-RVWPET/21302/2025	BISWAJIT JENA VS MEMBER, BOARD OF REVENUE, CUTTACK	KYABLYA PANDA VS	// 0 //	
121	D-WA/21265/2025	STATE OF ODISHA VS RASHMI REKHA PRADHAN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000200C202500254
122	D-WA/21266/2025	STATE OF ODISHA VS SARAT KUMAR BEHERA	AISHWARYA DASH,A.G.A VS	// 0 //	LOD20240000194C202500257
123	D-WA/21268/2025	STATE OF ODISHA VS DHRUBA CHARAN KAR	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000172C202500258
124	D-WA/21269/2025	STATE OF ODISHA VS DR. SANGITA NAIK	SANJIB KUMAR SWAIN,A.G.A VS	// 0 //	LOD20240000194C202500258
125	D-WA/21270/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202500255

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-WA/21272/2025	MAKUNDA BEHERA SECRETARY OF PLANNING AND CONVERGENCE DEPT	ADVOCATE GENERAL	//	LOD20240000194C202500256
		VS	VS	()	
127	D-WA/21273/2025	RANKANIDHI NAYAK SECRETARY OF HIGHER EDUCATION DEPT	GOVT OF ODISHA	//	LOD20240000172C202500259
		VS	VS	()	
128	D-WA/21276/2025	PRAHALLAD MISHRA PRINCIPAL SECRETARY OF HOUSING AND URBAN DEVELOPMENT DEPT	ADVOCATE GENERAL	//	LOD20240000172C202500260
		VS	VS	()	
129	D-WA/21277/2025	DHIRENDRA KUMAR DAS PRINCIPAL SECRETARY OF HOUSING AND URBAN DEVELOPMENT DEPT	ADVOCATE GENERAL	//	LOD20240000200C202500256
		VS	VS	()	
130	D-WA/21326/2025	NABAKISHORE NAYAK RAJALAXMI SAHOO	ABINASH ROURAY	//	
		VS	VS	()	
131	D-WA/21349/2025	STATE OF ODISHA GOVERNING BODY OF MOHAN MAHILA HIGHER SECONDARY SCHOOL, CHAYAGARH	ADVOCATE GENERAL	//	
		VS	VS	()	
132	D-WA/21383/2025	RAMAKANTA MANGARAJ JITENDRA KUMAR SAHOO	ADV.	//	
		VS	VS	()	
133	D-WA/21390/2025	STATE OF ODISHA STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A	//	LOD20240000194C202500259
		VS	VS	()	
134	D-WA/21391/2025	KABIRAJ SAHOO COMMISSIONER CUM SECRETARY OF SCHOOL AND NON-FORMAL EDUCATION DEPT	ADVOCATE GENERAL	//	LOD20240000172C202500261
		VS	VS	()	
135	D-WP(C)/21267/2025 WP(C)/14756/2025	SUJATA SAHU BIDULATA HUIKA	SWAPNIL ROY	//	AOR20220001600C202500062
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/21271/2025	JAMBUBATI NAYAK	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500134
		VS	VS	()	

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137	D-WP(C)/21274/2025	CENTRAL PROVIDENT FUND COMMISSIONER RAMESH CHANDRA PANDA VS STATE OF ODISHA	BHARAT JALLI VS	// // 0 //	AOD20240000581C202500077
138	D-WP(C)/21278/2025	BAISHNAB CHARAN BISWAL VS STATE OF ODISHA	TUSAR KANTA SAHOO VS	// 0 //	
139	D-WP(C)/21279/2025	BIRA HANUMAN RICE MILL, KENDRAPARA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	
140	D-WP(C)/21280/2025	GOURANGA CHANDRA NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
141	D-WP(C)/21281/2025	SIVA SEKHAR SAHOO VS COMMISSIONER (APPEALS), GST AND CENTRAL EXCISE AND CUSTOMS, BBSR	ASIT KUMAR DASH VS	// 0 //	
142	D-WP(C)/21282/2025	NARAYAN NAYAK VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// 0 //	
143	D-WP(C)/21283/2025	ADITYA KUMAR PATRA VS THE REGISTRAR MAHARAJA SRIRAM CHANDRA BHANJA DEO UNIVERSITY, MAYURBHANJ	TANMAY MISHRA VS	// 0 //	
144	D-WP(C)/21284/2025	PATCHAVA KARUNAKAR VS THE DEPUTY COMMISSIONER OF CENTRAL TAX, JHARSHUGUDA	ANIL BEZAWADA VS	// 0 //	
145	D-WP(C)/21285/2025	MD MOBIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
146	D-WP(C)/21286/2025	M/S. RJ LOGISTIC PVT. LTD., KEONJHAR VS UNION OF INDIA	ASIT KUMAR DASH VS	// 0 //	
147	D-WP(C)/21287/2025	ANAND KUMAR AGRAWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	

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148	D-WP(C)/21288/2025	MAMATA BHATTACHARYA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
149	D-WP(C)/21289/2025	GITANJALI JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
150	D-WP(C)/21290/2025	BINODINI PANIGRAHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
151	D-WP(C)/21291/2025	PRADEEP PATNAIK VS COMMISSIONER (APPEALS), GST AND CENTRAL EXCISE AND CUSTOMS, BBSR	ASIT KUMAR DASH VS	// 0 //	
152	D-WP(C)/21292/2025	ALOK KUMAR NAIK VS SHRIRAM FINANCE LIMITED	NETRANANDA BISWAL VS	// 0 //	
153	D-WP(C)/21293/2025	ANAND KUMAR AGRAWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
154	D-WP(C)/21294/2025	BHABAGRAHI PATRA VS THE COLLECTOR AND D.M. KEONJHAR	TUSAR KANTA MAHANTA VS	// 0 //	
155	D-WP(C)/21296/2025	RAJESH KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
156	D-WP(C)/21297/2025	LOKANATH DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
157	D-WP(C)/21298/2025 WP(C)/14755/2025	M/S ARADHYA TRADERS, MAHAKALAPADA VS ADDL COMMISSIONER OF STATE TAX(APPEAL) CENTRAL ZONE II, CUTTACK	KAJAL SAHOO VS	// 0 //	
158	D-WP(C)/21299/2025	ANAND KUMAR AGARWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
159	D-WP(C)/21300/2025	LOKANATH DAS	PABITRA KUMAR NAYAK	//	

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		VS	VS	0	
160	D-WP(C)/21301/2025	STATE OF ODISHA NIRAKAR MOHANTY	SUSHANT KUMAR PRADHAN (3)	//	AOR20220001225C202500007
		VS	VS	0	
161	D-WP(C)/21303/2025	STATE OF ODISHA BHANUMATI MEHER	SATYA RANJAN PATI	//	
		VS	VS	0	
162	D-WP(C)/21304/2025	COLLECTOR AND DIST.MAGISTRATE, KALAHANDI ANAND KUMAR AGARWAL	DHANANJAYA MUND	//	
		VS	VS	0	
163	D-WP(C)/21306/2025	STATE OF ODISHA SAILESH KUMAR SINGH	ANJAN PATNAIK	//	
		VS	VS	0	
164	D-WP(C)/21307/2025	STATE OF ODISHA JUGAL KISHORE BARAL	TANMAY MISHRA	//	
		VS	VS	0	
165	D-WP(C)/21308/2025	STATE OF ODISHA RAJENDRA SETHI	SATYA RANJAN PATI	//	
		VS	VS	0	
166	D-WP(C)/21309/2025	COLLECTOR CUM DIST.MAGISTRATE, KALAHANDI ANAND KUMAR AGRAWAL	DHANANJAYA MUND	//	
		VS	VS	0	
167	D-WP(C)/21311/2025	STATE OF ODISHA ANAND KUMAR AGRAWAL	DHANANJAYA MUND	//	
		VS	VS	0	
168	D-WP(C)/21312/2025	STATE OF ODISHA KHUSIRAM BHOI	SATYA RANJAN PATI	//	
		VS	VS	0	
169	D-WP(C)/21313/2025	COLLECTOR CUM DIST.MAGISTRATE, KALAHANDI HARIHRISNA SAHU	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
170	D-WP(C)/21314/2025	STATE OF ODISHA ANAND KUMAR AGRAWAL	DHANANJAYA MUND	//	
		VS	VS	0	

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171	D-WP(C)/21316/2025	STATE OF ODISHA PANKAJ SAMAL VS	PRASANNA KUMAR RATH (1) VS	// // ()	
172	D-WP(C)/21317/2025	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION , REGIONAL OFFICE/, ODISHA R.PARSURAM VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
173	D-WP(C)/21318/2025	STATE OF ODISHA RAGHUNATH PATRA VS	SUSHANT KUMAR PRADHAN (3) VS	// // ()	AOR20220001225C202500008
174	D-WP(C)/21319/2025	STATE OF ODISHA PRADIP KUMAR SWAIN VS	NRUSINGH CH. ROUT VS	// // ()	
175	D-WP(C)/21320/2025	STATE OF ODISHA SAROJ KUMAR DAS VS	TANMAY MISHRA VS	// // ()	
176	D-WP(C)/21321/2025	STATE OF ODISHA HAYAGRIB GURU VS	SOUBHAGYA SWAIN VS	// // ()	
177	D-WP(C)/21322/2025	STATE OF ODISHA SUMANTA MAJHI VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202500068
178	D-WP(C)/21323/2025	ODISHA GRAMINA BANK RAJIB LOCHAN SWAIN@RAJIB SWAIN VS	NRUSINGH CH. ROUT VS	// // ()	
179	D-WP(C)/21324/2025	STATE OF ODISHA SAFET KUMAR DASH VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202500069
180	D-WP(C)/21325/2025	ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION SUSHREE SADICHHA MAHARANA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
181	D-WP(C)/21327/2025	PM SHRI KENDRIYA VIDYALAYA SANGATHAN , BBSR PUNA SWAIN @ JANAKI SWAIN VS	NRUSINGH CH. ROUT VS	// // ()	
		STATE OF ODISHA		//	

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182	D-WP(C)/21328/2025	RANGALATA BEHERA VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	BRAHMANANDA TRIPATHY VS DEBADEEPTA SAHOO	// 0 //	
183	D-WP(C)/21329/2025	DEBABRATA NAYAK VS STATE OF ODISHA	DEBADEEPTA SAHOO VS NIHAL RATH	// 0 //	
184	D-WP(C)/21330/2025	BALAKRUSHNA PADHI VS STATE OF ODISHA	NIHAL RATH VS SANGRAM JENA	// 0 //	
185	D-WP(C)/21331/2025	MALAYA RANJAN PATI VS STATE OF ODISHA	SANGRAM JENA VS DEBAPRASAD DASH	// 0 //	
186	D-WP(C)/21332/2025	SABURI NURSING AND HEALTH SCIENCE COLLEGE VS STATE OF ODISHA	DEBAPRASAD DASH VS BRAHMANANDA TRIPATHY	// 0 //	
187	D-WP(C)/21333/2025	TRILOCHAN NAYAK VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	BRAHMANANDA TRIPATHY VS GIRIDHARI SINGH	// 0 //	
188	D-WP(C)/21334/2025	DEBASISH PRADHAN VS STATE OF ODISHA	GIRIDHARI SINGH VS BHARAT CHANDRA PANDA	// 0 //	
189	D-WP(C)/21335/2025	ANANTA KUMAR DAS VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS BRAHMANANDA TRIPATHY	// 0 //	
190	D-WP(C)/21336/2025	TRILOCHAN NAYAK VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	BRAHMANANDA TRIPATHY VS LAXMIKANTA MOHANTY	// 0 //	
191	D-WP(C)/21337/2025	PRANABANDHU BHURUBHARI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS PARTHA SARATHI ACHARYA	// 0 //	
192	D-WP(C)/21338/2025	SRINIVAS SUBUDHI VS DISTRICT COLLECTOR CUM MAGISTRATE, KHURDA	PARTHA SARATHI ACHARYA VS ABHIRAM SWAIN	// 0 //	
193	D-WP(C)/21339/2025	ANJANA SINGH	ABHIRAM SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/21340/2025	SANTOSH KUMAR SAHU	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/21342/2025	BHAGYARATHI PATTANAYAK	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/21343/2025	SANDIP KUMAR MALLICK	ANUPAM DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/21345/2025	ASISH KUMAR DAS	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/21346/2025	M/S. JACKKY COOL RESTAURANT, PURI	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/21347/2025	S.JERMIYA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/21348/2025	DIBAKAR DASH	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/21350/2025	ABHAYA KUMAR MAJHI	NIKUNJA KUMAR ROUT	//	
		VS	VS	0	
		DIRECTOR OF MINES, BBSR		//	
202	D-WP(C)/21351/2025	BASANT KUMAR PANDA	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/21352/2025	DR. N.R.SATAKOPA TATACHARIAR	BEDA PRAKASH PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/21353/2025	AZIT KUMAR PANDA	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	

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205	D-WP(C)/21354/2025	STATE OF ODISHA ODISHA STATE CO-OPERATIVE MARKETING FEDERATION LTD BHOJIPUR	MONALY BHOJIPUR	// // 0	
206	D-WP(C)/21356/2025	STATE OF ODISHA LAXMAN KUMAR SAHOO	DR.PURUSOTTAM CHULI	// // 0	
207	D-WP(C)/21357/2025	STATE OF ODISHA RAMAKANTA JYOTISH	TANMAY MISHRA	// // 0	
208	D-WP(C)/21358/2025	STATE OF ODISHA KISHORE RANJAN GIRI	LAXMAN PRADHAN	// // 0	
209	D-WP(C)/21359/2025	STATE OF ODISHA SATYARANJAN NAIK	SUBHRANSU BHUSAN MOHANTY	// // 0	
210	D-WP(C)/21360/2025	STATE OF ODISHA JYOTIRMAYEE TRIPATHY	DR.PURUSOTTAM CHULI	// // 0	
211	D-WP(C)/21361/2025	STATE OF ODISHA TAPASWINI MAHALA	NIRANJAN PANDA	// // 0	
212	D-WP(C)/21362/2025	STATE OF ODISHA JITENDRA KUMAR MISHRA	RABINDRA KUMAR PATNAIK	// // 0	
213	D-WP(C)/21363/2025	STATE OF ODISHA SAROJ KUMAR BHOLE	BIGYAN KUMAR SHARMA	// // 0	
214	D-WP(C)/21364/2025	RAMESH CHANDRA SAHOO BIDYADHAR PRAHARAJ	BISWARANJAN DALAI	// // 0	AOR20220003722C202500080
215	D-WP(C)/21365/2025	STATE OF ODISHA SANATAN BEHURA	SIDHARTHA MISHRA	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/21366/2025	BARADA PRASANNA ACHARYA VS STATE TRANSPORT AUTHORITY ODISHA CUTTACK	JAYDEEP PAL VS	// 0 //	
217	D-WP(C)/21367/2025	TIKAN NAYAK VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500038
218	D-WP(C)/21368/2025	SANATAN BEHERA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
219	D-WP(C)/21369/2025	NIRAKAR MAHARANA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
220	D-WP(C)/21370/2025	SUPRABHA MALLICK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
221	D-WP(C)/21371/2025	GANGADHAR SAMAL VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //	
222	D-WP(C)/21372/2025	ANANDA CHANDRA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //	
223	D-WP(C)/21373/2025	MADAN MOHAN PRADHAN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
224	D-WP(C)/21374/2025	SUMANTA KUMAR DAS VS REGISTRAR JUDICIAL, KUJANGA JUDGESHIP, JAGATSINGHPUR	JAYDEEP PAL VS	// 0 //	
225	D-WP(C)/21376/2025	BINODINI DEI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
226	D-WP(C)/21377/2025	M/S SWARNA ELECTRONICS, CUTTACK VS IDBI BANK LTD, ZONAL OFFICE, KHURDA	TUNA SAHU VS	// 0 //	
227	D-WP(C)/21378/2025	CHABI MALLICK	NIRANJAN PANDA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/21382/2025	SUNANDA KISHORE PADHI	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
229	D-WP(C)/21384/2025	MANAS RANJAN MISHRA	DEBA PRASAD MISHRA	//	AOD20240000116C202500007
		VS	VS	()	
		THE COMMISSIONER OF CT AND GST		//	
230	D-WP(C)/21385/2025	CHITTA RANJAN SAHOO	SUSANTA KUMAR BARAL	//	AOR20220001297C202500131
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/21386/2025	ANJAN KUMAR JENA	DEBADEEPTA SAHOO	//	AOR20220001296C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/21388/2025	CHARAMPA BYABASAYEE SANGHA	PRADEEP KUMAR DAS	//	AOR20220001207C202500063
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/15082/2025	MONALISHA MOHANTY	SATYAPADA SHARMA	UDITNAGAR /403 /2024	AOR20220000138C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/15083/2025	DEBASIS NAYAK @ LIPU	SATYAPADA SHARMA	UDITNAGAR /158 /2025	AOR20220000138C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/15086/2025	ANKIT KUMAR BHUYAN @ ANGURU	RAJENDRA NARAYAN ROUT	DASARATHPUR /76 /2025	AOR20220001558C202500104
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/15088/2025	SILU DAS	DEBIDUTTA MOHAPATRA	BOLAGARH P.S. /334 /2024	AOD20220004576C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/15090/2025	MAHESWAR TRIPATHY	KARUNAKAR GAYA	KAKATAPUR /109 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/15093/2025	GANGADHAR SAHU	SONALI PANDA	/ /0	
		VS	VS	()	

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239	D-ABLAPL/15094/2025	STATE OF ODISHA SK. MORAD ALI @ SK.MURAD VS	AMLAN SHAKTI PAUL VS	// BHADRAK TOWN /255 /2025 ()	
240	D-ABLAPL/15097/2025	STATE OF ODISHA SUNIL KUMAR DASH VS	SANGRAM KUMAR DAS VS	// INFOCITY PS /179 /2025 ()	
241	D-ABLAPL/15099/2025 ABLAPL/5949/2025	STATE OF ODISHA SANJULATA SAHANI VS	BHABANI SHANKAR DASPARIDA VS	// LAXMISAGAR P.S. /230 /2025 ()	
242	D-ABLAPL/15101/2025	STATE OF ODISHA SUSHAMA NAYAK VS	SARADA PRASAD DASH VS	// BASTA /148 /2025 ()	
243	D-ABLAPL/15102/2025	STATE OF ODISHA DEWAN MURMU VS	HEMANTA KUMAR MOHANTA VS	// KHUNTA /272 /2024 ()	
244	D-ABLAPL/15103/2025 ABLAPL/5948/2025	STATE OF ODISHA GAGAN BIHARI SAHOO VS	BHABANI SHANKAR DASPARIDA VS	// BOUDH /236 /2025 ()	
245	D-ABLAPL/15104/2025	STATE OF ODISHA SUDARSHAN JENA VS	SARADA PRASAD DASH VS	// BALANGA /7 /2025 ()	
246	D-ABLAPL/15107/2025	STATE OF ODISHA SHAH NAWAZ VS	BHOLANATH SAHA VS	// MOTU /156 /2022 ()	
247	D-ABLAPL/15110/2025	STATE OF ODISHA SUDHIR KUMAR PATRA VS	ANIRUDHA DAS VS	// BHUBAN /13 /2010 ()	
248	D-ABLAPL/15113/2025 ABLAPL/5958/2025	STATE OF ODISHA MITHUN DAS VS	GHANASHYAM DASH VS	// BRAMHA BARADA /129 /2025 ()	AOD20240000821C202500017
249	D-ABLAPL/15118/2025	STATE OF ODISHA RAHUL KAUSHAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// UMERKOTE /151 /2025 () //	

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250	D-ABLAPL/15119/2025 ABLAPL/5947/2025	SURYA NARAYAN SAMAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR TOWN /138 /2025 () //	
251	D-ABLAPL/15120/2025	SANTOSH KUMAR ROUT VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHUNTUNI /96 /2025 () //	
252	D-ABLAPL/15124/2025	K. SAHILA JYOTI PATNAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARAYANPATNA /45 /2025 () //	
253	D-ABLAPL/15127/2025	KESHAB LENKA VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	PLANTSITE /365 /2025 () //	AOR20220000085C202500010
254	D-ABLAPL/15140/2025	SUBRATA KUMAR PATNAIK VS STATE OF ODISHA	DEBASNAN DAS VS	MAHILA P.S. BUXIBAZAR /71 /2025 () //	
255	D-ABLAPL/15141/2025	PRIYABRAT PATNAIK VS STATE OF ODISHA	DEBASNAN DAS VS	MAHILA P.S. BUXIBAZAR /71 /2025 () //	
256	D-ABLAPL/15142/2025	JIBAN JENA @ JIBAN KUMAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /150 /2025 () //	
257	D-ABLAPL/15147/2025	ALOK KUMAR JENA @ ALOK JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /150 /2025 () //	
258	D-ABLAPL/15150/2025	AMULYA SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /110 /2025 () //	
259	D-ABLAPL/15158/2025	SUBAS BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //	
260	D-ABLAPL/15159/2025	TULU MOHANTY VS STATE OF ODISHA	SANKET KANUNGO VS	AIR FIELD P.S. /105 /2025 () //	
261	D-ABLAPL/15162/2025	HARAPRIYA BALIARSINGH	GOPINATH MISHRA	KANAS /3 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :20/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/15166/2025	SUBHAM JAIN	SUSHANTA KUMAR JOSHI	LAXMISAGAR P.S. /528 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/15167/2025 ABLAPL/5967/2025	ARUN KUMAR SAHANI	BHABANI SHANKAR DASPARIDA	LAXMISAGAR P.S. /230 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/15169/2025	BANCHHANIDHI BISHOI	TAPAN JYOTI PANI	NIKIRAI /94 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/15172/2025	GANGADHAR DAS @ GANGA DAS	KASHINATH PATTNAIK	GOBINDAPUR /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/15179/2025	SIBA SAMAL @ SIBA PRASAD SAMAL	AMULYA RATNA PANDA	BINJHARPUR /208 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/15192/2025	MANOJ KUMAR SINGH	SANGRAMJIT PANDA	BHARATPUR PS /202 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/15194/2025	MANAS @ MANAS KUMAR SWAIN	KARUNAKAR GAYA	BYREE /101 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/15196/2025	JAGAT @ JAGABANDHU PALEI	PARTHA SARATHI DAS	NAYAKOT /59 /2025	AOD20240000364C202500091
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/15200/2025	SAROJ KUMAR GOCHHAYAT	KHUSBU PANIGRAHI	//	AOR20220002787C202500063
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/15205/2025	RANKA NATH PALAI	JITENDRA SAMANTARAY	MARINE PS SONAPUR /23 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/15207/2025	SATYA PRAKASH DAS	ACHYUTANANDA PATTANAIAK	KORAPUT TOWN /92 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/15208/2025	STATE OF ODISHA MINAKETAN @ DHUMA PAHADSINGH VS	BHABANI PRASAD PRADHAN VS	// KANAS /19 /2025 ()	
274	D-ABLAPL/15213/2025	STATE OF ODISHA PADMAN NAYAK VS	SANGRAM KESHARI ROUT VS	// B.SINGHPUR /33 /2017 ()	
275	D-ABLAPL/15214/2025	STATE OF ODISHA KHUJURU @ HARIHARA DAS VS	KHUSBU PANIGRAHI VS	// CHANDIPUR /63 /2025 ()	AOR20220002787C202500064
276	D-ABLAPL/15217/2025	STATE OF ODISHA JAYANTA KUMAR JENA VS	AMITAV TRIPATHY VS	// BALICHANDRAPUR /128 /2025 ()	
277	D-ABLAPL/15220/2025	STATE OF ODISHA SOHEL MOHAMMAD VS	CHHABI BEHERA VS	// BADAGODA P.S. /258 /2025 ()	
278	D-ABLAPL/15222/2025	STATE OF ODISHA RANJAN PRADHAN @ RANJAN KUMAR PRADHAN VS	SURYAKANTA DWIBEDI VS	// JAGATPUR /288 /2025 ()	
279	D-ABLAPL/15231/2025	STATE OF ODISHA PRAMODA MISHRA VS	SMRUTI RANJAN ROUT VS	// / 0 ()	
280	D-ABLAPL/15233/2025	STATE OF ODISHA TAPAS KUMAR SAHU VS	MANOJ KUMAR MOHANTY VS	// NIHALPRASAD /116 /2025 ()	
281	D-ABLAPL/15234/2025	STATE OF ODISHA DIBYALOCHAN SAHU VS	RAKESH BEHERA VS	// ANGUL TOWN /406 /2025 ()	
282	D-ABLAPL/15235/2025	STATE OF ODISHA PRABHAT KU. PRADHAN VS	RAKESH BEHERA VS	// ANGUL TOWN /406 /2025 ()	
283	D-ABLAPL/15236/2025	STATE OF ODISHA DEBASISH MISHRA VS	SMRUTI RANJAN ROUT VS	// / 0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/15238/2025	DULA BAG VS STATE OF ODISHA	PANKAJ SONI VS	// () //	AOR20220000053C202500058

ORISSA HIGH COURT

MISC CASES FILED on :20/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-LAA/21305/2025 LAA/ /	GURA @ GURUBARI BEHERA MP	KISHORE KUMAR JENA	122/2025
2	D-LAA/21305/2025 LAA/ /	GURA @ GURUBARI BEHERA MP	KISHORE KUMAR JENA	123/2025
3	D-LAA/21315/2025 LAA/ /	SARASWATI DAS MP	KISHORE KUMAR JENA	124/2025
4	D-LAA/21315/2025 LAA/ /	SARASWATI DAS MP	KISHORE KUMAR JENA	125/2025
5	D-LAA/16159/2025 LAA/ /	RADHESHYAM AGRAWAL MP	PRASANTA KUMAR SATAPATHY	126/2025
6	D-LAA/16178/2025 LAA/ /	RADHESHYAM AGRAWAL MP	PRASANTA KUMAR SATAPATHY	127/2025
7	D-RVWPET/21302/2025 RVWPET/ /	BISWAJIT JENA MP	KYABLYA PANDA	221/2025
8	D-RPFAM/21310/2025 RPFAM/ /	SUDHANSU SEKHAR DORA MP	BIKRAM KESHARI MOHANTY	238/2025
9	D-RPFAM/21310/2025 RPFAM/ /	SUDHANSU SEKHAR DORA MP	BIKRAM KESHARI MOHANTY	239/2025
10	D-MATA/21295/2025 MATA/ /	SUJATA MISHRA MP	ABHISHEK DASH	298/2025
11	D-MATA/21295/2025 MATA/ /	SUJATA MISHRA MP	ABHISHEK DASH	299/2025
12	D-CRLREV/15095/2025 CRLREV/ /	SUKADEV HEMBRAM MP	PARTHA SARATHI DAS	427/2025
13	D-CRLREV/15218/2025 CRLREV/ /	KAMAL LOCHAN KISHAN MP	JAGABANDHU SAHU	428/2025
14	D-FAO/329/2017 FAO/329/2017	SUJATA RANI DHAL MP	NIROD KUMAR SAHU	480/2025
15	D-FAO/329/2017 FAO/329/2017	SUJATA RANI DHAL MP		481/2025
16	D-FAO/241/2019 FAO/241/2019	ASEEMA SAHU MP	KARUNAKAR GAYA	482/2025
17	D-FAO/7865/2025 FAO/123/2025	DIVISIONAL MANAGER ORIENTAL INSURANCE CO. LTD., CUTTACK MP	SOMNATH CHANDROY, BBSR	483/2025
18	D-FAO/13286/2025 FAO/164/2025	THE DIVISIONAL MANAGER M/S ORIENTAL INSURANCE CO. LTD., CUTTACK MP	SOMNATH CHANDROY	484/2025
19	D-BLAPL/8121/2025 BLAPL/3041/2025	BITU @ BHIMSEN KAREI MP	ARUNA KUMAR NAYAK	613/2025
20	D-BLAPL/13603/2025 BLAPL/4786/2025	KARUNA KAMAL BISWAL MP	PURNIMA BHAGAT	614/2025
21	D-BLAPL/4465/2025 BLAPL/1694/2025	GADADHAR JENA MP	MANAS KUMAR CHAND	615/2025
22	D-BLAPL/6434/2025 BLAPL/2475/2025	AVISHEK PATTNAIK MP	SUBHASIS PANDA	616/2025
23	D-BLAPL/6428/2025 BLAPL/2489/2025	NIHAR RANJAN PATTNAIK MP	SUBHASIS PANDA	617/2025
24	D-BLAPL/3518/2025 BLAPL/1311/2025	KAPILDEV RAY @ KAPIL RAY @ KAPIL MP	ADHIRAJ MOHANTY	618/2025
25	D-BLAPL/8225/2025 BLAPL/3087/2025	MILAN AGARWAL MP	AKASH ACHARYA	619/2025
26	D-RSA/21344/2025	MAMATA RANI DASH	PRAFULLA KUMAR KAR	

	RSA/ /	MP		768/2025
27	D-ABLAPL/10064/2025	JITENDRA PARIDA		
	ABLAPL/3907/2025	MP		1039/2025
28	D-ABLAPL/10573/2025	RAKESH BARIK		
	ABLAPL/4109/2025	MP		1040/2025
29	D-ABLAPL/6310/2025	BILASINI CHHOTARAY		
	ABLAPL/2598/2025	MP		1041/2025
30	D-ABLAPL/12899/2023	JATIN KUMAR SHARMA		
	ABLAPL/12899/2023	MP		1042/2025
31	D-ABLAPL/10147/2025	JAGAMOHAN PATRA		
	ABLAPL/4014/2025	MP		1043/2025
32	D-CRLMC/15129/2025	TRIDEB PANDA	ABINASH ROUTRAY	
	CRLMC/ /	MP		1364/2025
33	D-CRLMC/15135/2025	SOUMYAKANTA SATPATHY @ ASHIS	MANAS KUMAR CHAND	
	CRLMC/ /	MP		1365/2025
34	D-CRLMC/15136/2025	TRIDEB PANDA	ABINASH ROUTRAY	
	CRLMC/ /	MP		1366/2025
35	D-CRLMC/15135/2025	SOUMYAKANTA SATPATHY @ ASHIS	MANAS KUMAR CHAND	
	CRLMC/ /	MP		1367/2025
36	D-CRLMC/15143/2025	TRIDEB PANDA	ABINASH ROUTRAY	
	CRLMC/ /	MP		1368/2025
37	D-CRLMC/15156/2025	M/S. SMS ASIA PVT. LTD., SUNDARGARH SOHAN MISHRA		
	CRLMC/ /	MP		1369/2025
38	D-CRLMC/15156/2025	M/S. SMS ASIA PVT. LTD., SUNDARGARH SOHAN MISHRA		
	CRLMC/ /	MP		1370/2025
39	D-CRLMC/15164/2025	SASANKA SEKHAR DAS	ABHISHEK MOHANTY	
	CRLMC/ /	MP		1371/2025
40	D-CRLMC/15176/2025	KUNJA BIHARI BADA KUMAR	PRASANNA KUMAR MISHRA	
	CRLMC/ /	MP		1372/2025
41	D-MACA/16749/2025	LEGAL MANAGER, SRIRAM GENERAL INSURANCE CO. LTD., KARASIPRASAD DUTTA		
	MACA/ /	MP		1372/2025
42	D-CRLMC/15203/2025	DHIRENDRA KUMAR DIGAL	NIRVAYA KUMAR SAMANTRAY	
	CRLMC/ /	MP		1373/2025
43	D-MACA/15363/2025	D.M., M/S. RELIANCE GENERAL INSURANCE CO. LTD.		
	MACA/ /	MP		1373/2025
44	D-MACA/16782/2025	SRIRAM GENERAL INSURANCE CO. LTD., KARASIPRASAD DUTTA		
	MACA/ /	MP		1374/2025
45	D-MACA/20069/2025	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD., ADAM ALI KHAN		
	MACA/ /	MP		1375/2025
46	D-MACA/18409/2025	D.M., SRIRAM GENERAL INSURANCE CO. LTD., ADAM ALI KHAN		
	MACA/ /	MP		1376/2025
47	D-MACA/16755/2025	D.M., M/S. SHRIRAM GENERAL INSURANCE CO. LTD., ADAM ALI KHAN		
	MACA/ /	MP		1377/2025
48	D-MACA/16731/2025	D.M., M/S. SHRIRAM GENERAL INSURANCE CO. LTD., ADAM ALI KHAN		
	MACA/ /	MP		1378/2025
49	D-MACA/16763/2025	SHRIRAM GENERAL INSURANCE CO. LTD., ABINASH ROUTRAY		
	MACA/ /	MP		1379/2025
50	D-MACA/15366/2025	D.M., M/S. NATIONAL INSURANCE CO. LTD., ANANTA KUMAR		
	MACA/ /	MP		1380/2025
51	D-MACA/15332/2025	M/S. UNITED INDIA INSURANCE CO. LTD., GIPTIACKA		
	MACA/ /	MP		1381/2025
52	D-MACA/21196/2025	MANAGER (T.P.HUB), M/S. UNITED INDIA INSURANCE CO. LTD., ABINASH ROUTRAY		
	MACA/604/2025	MP		1382/2025
53	D-MACA/28512/2024	D.M, ORIENTAL INSURANCE CO. L.T.D.		
	MACA/662/2024	MP		1383/2025
54	D-MACA/15524/2025	SRIRAM GENERAL INSURANCE CO. LTD. ADAM ALI KHAN		
	MACA/ /	MP		1384/2025
55	D-MACA/21341/2025	B.M., ICICI LOMBARD GENERAL INSURANCE CO. LTD., NIRMAL KUMAR		
	MACA/ /	MP		1385/2025
56	D-MACA/18398/2025	D.M., SRIRAM GENERAL INSURANCE CO. LTD., ADAM ALI KHAN		
	MACA/ /	MP		1386/2025
57	D-MACA/21355/2025	SUKANTI SATPATHY	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1387/2025

58	D-MACA/21355/2025 MACA/ /	SUKANTI SATPATHY MP	PRADEEP KUMAR MISHRA	1388/2025
59	D-MACA/21375/2025 MACA/ /	B.M., ORIENTAL INSURANCE CO.LTD., BANGALUR MP	ANANTA KUMAR MAHALI	1389/2025
60	D-MACA/21375/2025 MACA/ /	B.M., ORIENTAL INSURANCE CO.LTD., BANGALUR MP	ANANTA KUMAR MAHALI	1390/2025
61	D-MACA/21379/2025 MACA/ /	NATIONAL INSURANCE CO. LTD., KORAPUT MP	ADAM ALI KHAN	1391/2025
62	D-MACA/21381/2025 MACA/ /	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. MP	DEEPI KUMARKHAN	1392/2025
63	D-MACA/21380/2025 MACA/ /	B.M., ORIENTAL INSURANCE CO.LTD., BANGALUR MP	ANANTA KUMAR MAHALI	1393/2025
64	D-MACA/21380/2025 MACA/ /	B.M., ORIENTAL INSURANCE CO.LTD., BANGALUR MP	ANANTA KUMAR MAHALI	1394/2025
65	D-CRLA/15098/2025 CRLA/ /	SURATHA @ ALOK PRADHAN MP	BISWAJIT RANJAN TRIPATHY	1443/2025
66	D-CRLA/15098/2025 CRLA/ /	SURATHA @ ALOK PRADHAN MP	BISWAJIT RANJAN TRIPATHY	1444/2025
67	D-CRLA/15106/2025 CRLA/ /	RANJIT EKKA MP	BISWAJIT RANJAN TRIPATHY	1445/2025
68	D-CRLA/15106/2025 CRLA/ /	RANJIT EKKA MP	BISWAJIT RANJAN TRIPATHY	1446/2025
69	D-CRLA/15106/2025 CRLA/ /	RANJIT EKKA MP	BISWAJIT RANJAN TRIPATHY	1447/2025
70	D-CRLA/15106/2025 CRLA/ /	RANJIT EKKA MP	BISWAJIT RANJAN TRIPATHY	1448/2025
71	D-CRLA/4573/2024 CRLA/121/2024	DAMU MUDULI@PARAJA MP	SANGRAM KESHARI ROUT	1449/2025
72	D-CRLA/15151/2025 CRLA/ /	PINTU JENA MP	DHARMENDRA SETHY	1450/2025
73	D-CRLA/15151/2025 CRLA/ /	PINTU JENA MP	DHARMENDRA SETHY	1451/2025
74	D-CRLA/15153/2025 CRLA/ /	MAHATA MUNDA MP	SIDHARTHA SANKAR RAY (2)	1452/2025
75	D-CRLA/15153/2025 CRLA/ /	MAHATA MUNDA MP	SIDHARTHA SANKAR RAY (2)	1453/2025
76	D-CRLA/15183/2025 CRLA/ /	CHANTI SURESH MP	SHYAM MANOHAR	1454/2025
77	D-CRLA/15183/2025 CRLA/ /	CHANTI SURESH MP	SHYAM MANOHAR	1455/2025
78	D-CRLA/15190/2025 CRLA/ /	PADLAM BHUMIYA MP	SHYAM MANOHAR	1456/2025
79	D-CRLA/15190/2025 CRLA/ /	PADLAM BHUMIYA MP	SHYAM MANOHAR	1457/2025
80	D-CRLA/15190/2025 CRLA/ /	PADLAM BHUMIYA MP	SHYAM MANOHAR	1458/2025
81	D-CRLA/15190/2025 CRLA/ /	PADLAM BHUMIYA MP	SHYAM MANOHAR	1459/2025
82	D-CRLA/15229/2025 CRLA/ /	GAGAN KATA MP	AKSHAYA KUMAR SAHOO	1460/2025
83	D-CRLA/15229/2025 CRLA/ /	GAGAN KATA MP	AKSHAYA KUMAR SAHOO	1461/2025
84	D-WA/21326/2025 WA/ /	RAJALAXMI SAHOO MP	ABINASH ROURAY	2543/2025
85	D-WA/21326/2025 WA/ /	RAJALAXMI SAHOO MP	ABINASH ROURAY	2544/2025
86	D-WA/21265/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2545/2025
87	D-WA/21265/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2546/2025
88	D-WA/21265/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2547/2025
89	D-WA/21266/2025	STATE OF ODISHA	AISHWARYA DASH,A.G.A	

	WA/ /	MP		2548/2025
90	D-WA/21266/2025	STATE OF ODISHA	AISHWARYA DASH,A.G.A	
	WA/ /	MP		2549/2025
91	D-WA/21266/2025	STATE OF ODISHA	AISHWARYA DASH,A.G.A	
	WA/ /	MP		2550/2025
92	D-WA/21268/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2551/2025
93	D-WA/21268/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2552/2025
94	D-WA/21268/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2553/2025
95	D-WA/21269/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		2554/2025
96	D-WA/21269/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		2555/2025
97	D-WA/21383/2025	JITENDRA KUMAR SAHOO	ADV.	
	WA/ /	MP		2556/2025
98	D-WA/21270/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2557/2025
99	D-WA/21270/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2558/2025
100	D-WA/21270/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2559/2025
101	D-WA/21390/2025	STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A	
	WA/ /	MP		2560/2025
102	D-WA/21390/2025	STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A	
	WA/ /	MP		2561/2025
103	D-WA/21390/2025	STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A	
	WA/ /	MP		2562/2025
104	D-WP(C)/21267/2025	BIDULATA HUIKA	SWAPNIL ROY	
	WP(C)/14756/2025	MP		8704/2025
105	D-WP(C)/18974/2025	BISHI KESAN PANDA	DHANANJAYA MUND	
	WP(C)/14095/2025	MP		8705/2025
106	D-WP(C)/18974/2025	BISHI KESAN PANDA	DHANANJAYA MUND	
	WP(C)/14095/2025	MP		8706/2025
107	D-WP(C)/17733/2025	SUJATA MOHANTY		
	WP(C)/12442/2025	MP		8707/2025
108	D-WP(C)/21280/2025	GOURANGA CHANDRA NAYAK	SUSHANTA KUMAR MISHRA	
	WP(C)/ /	MP		8708/2025
109	D-WP(C)/14423/2025	HITESH KUMAR KHAMARI	SANGRAM JENA	
	WP(C)/10042/2025	MP		8709/2025
110	D-WP(C)/21281/2025	SIVA SEKHAR SAHOO	ASIT KUMAR DASH	
	WP(C)/ /	MP		8710/2025
111	D-WP(C)/14423/2025	HITESH KUMAR KHAMARI	KRISHNA CHANDRA SAHU	
	WP(C)/10042/2025	MP		8711/2025
112	D-WP(C)/21215/2025	SANGITA PRADHAN	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		8712/2025
113	D-WP(C)/21283/2025	ADITYA KUMAR PATRA	TANMAY MISHRA	
	WP(C)/ /	MP		8713/2025
114	D-WP(C)/21284/2025	PATCHAVA KARUNAKAR	ANIL BEZAWADA	
	WP(C)/ /	MP		8714/2025
115	D-WP(C)/21286/2025	M/S. RJ LOGISTIC PVT. LTD., KEONJHAR	ASIT KUMAR DASH	
	WP(C)/ /	MP		8715/2025
116	D-WP(C)/21287/2025	ANAND KUMAR AGRAWAL	DHANANJAYA MUND	
	WP(C)/ /	MP		8716/2025
117	D-WP(C)/21291/2025	PRADEEP PATTNAIK	ASIT KUMAR DASH	
	WP(C)/ /	MP		8717/2025
118	D-WP(C)/21292/2025	ALOK KUMAR NAIK	NETRANANDA BISWAL	
	WP(C)/ /	MP		8718/2025
119	D-WP(C)/18421/2025	MAMATA SAMAL	AKSHAYA KUMAR NAYAK	
	WP(C)/12821/2025	MP		8719/2025
120	D-WP(C)/21294/2025	BHABAGRAHI PATRA	TUSAR KANTA MAHANTA	
	WP(C)/ /	MP		8720/2025

121	D-WP(C)/21293/2025 WP(C)/ /	ANAND KUMAR AGRAWAL MP	DHANANJAYA MUND	8721/2025
122	D-WP(C)/21299/2025 WP(C)/ /	ANAND KUMAR AGARWAL MP	DHANANJAYA MUND	8722/2025
123	D-WP(C)/21303/2025 WP(C)/ /	BHANUMATI MEHER MP	SATYA RANJAN PATI	8723/2025
124	D-WP(C)/21303/2025 WP(C)/ /	BHANUMATI MEHER MP	SATYA RANJAN PATI	8724/2025
125	D-WP(C)/21304/2025 WP(C)/ /	ANAND KUMAR AGARWAL MP	DHANANJAYA MUND	8725/2025
126	D-WP(C)/21306/2025 WP(C)/ /	SAILESH KUMAR SINGH MP	ANJAN PATNAIK	8726/2025
127	D-WP(C)/23752/2024 WP(C)/14992/2024	TRILOCHAN DAS MP		8727/2025
128	D-WP(C)/23756/2024 WP(C)/14896/2024	DR.PUSHPARENU JENA MP		8728/2025
129	D-WP(C)/23753/2024 WP(C)/13980/2024	DILLIP KUMAR SAHOO MP		8729/2025
130	D-WP(C)/23755/2024 WP(C)/13974/2024	SATYANANDA RAY MP		8730/2025
131	D-WP(C)/21308/2025 WP(C)/ /	RAJENDRA SETHI MP	SATYA RANJAN PATI	8731/2025
132	D-WP(C)/21308/2025 WP(C)/ /	RAJENDRA SETHI MP	SATYA RANJAN PATI	8732/2025
133	D-WP(C)/21309/2025 WP(C)/ /	ANAND KUMAR AGRAWAL MP	DHANANJAYA MUND	8733/2025
134	D-WP(C)/21311/2025 WP(C)/ /	ANAND KUMAR AGRAWAL MP	DHANANJAYA MUND	8734/2025
135	D-WP(C)/21312/2025 WP(C)/ /	KHUSIRAM BHOI MP	SATYA RANJAN PATI	8735/2025
136	D-WP(C)/21312/2025 WP(C)/ /	KHUSIRAM BHOI MP	SATYA RANJAN PATI	8736/2025
137	D-WP(C)/21314/2025 WP(C)/ /	ANAND KUMAR AGRAWAL MP	DHANANJAYA MUND	8737/2025
138	D-WP(C)/21316/2025 WP(C)/ /	PANKAJ SAMAL MP	PRASANNA KUMAR RATH (1)	8738/2025
139	D-WP(C)/20340/2025 WP(C)/14298/2025	JUGAL KISHORE PANDA MP	AKSHAYA KUMAR JENA	8739/2025
140	D-WP(C)/21328/2025 WP(C)/ /	RANGALATA BEHERA MP	BRAHMANANDA TRIPATHY	8740/2025
141	D-WP(C)/21238/2025 WP(C)/ /	SANJAY KUMAR ROUT MP	PRADEEP KUMAR KHUNTIA	8741/2025
142	D-WP(C)/9181/2025 WP(C)/6884/2025	PRIYANATH MOHARANA MP	UMAKANTA MISHRA	8742/2025
143	D-WP(C)/21333/2025 WP(C)/ /	TRILOCHAN NAYAK MP	BRAHMANANDA TRIPATHY	8743/2025
144	D-WP(C)/21336/2025 WP(C)/ /	TRILOCHAN NAYAK MP	BRAHMANANDA TRIPATHY	8744/2025
145	D-WP(C)/21339/2025 WP(C)/ /	ANJANA SINGH MP	ABHIRAM SWAIN	8745/2025
146	D-WP(C)/21346/2025 WP(C)/ /	M/S. JACKKY COOL RESTAURANT, PURI MP	KOUSIK ANANDA GURU	8746/2025
147	D-WP(C)/21296/2025 WP(C)/ /	RAJESH KUMAR SAHU MP	ARUN KUMAR PATRA	8747/2025
148	D-WP(C)/21348/2025 WP(C)/ /	DIBAKAR DASH MP	KOUSIK ANANDA GURU	8748/2025
149	D-WP(C)/21350/2025 WP(C)/ /	ABHAYA KUMAR MAJHI MP	NIKUNJA KUMAR ROUT	8749/2025
150	D-WP(C)/21279/2025 WP(C)/ /	BIRA HANUMAN RICE MILL, KENDRAPARA MP	ACHYUTANANDA PATTANAIK	8750/2025
151	D-WP(C)/21354/2025 WP(C)/ /	ODISHA STATE CO-OPERATIVE MARKETING FEDERATION MP	KENDRAPARA LTD.BBSR	8751/2025
152	D-WP(C)/21363/2025	SAROJ KUMAR BHOLE	BIGYAN KUMAR SHARMA	

	WP(C)/ /	MP		8752/2025
153	D-WP(C)/21362/2025	JITENDRA KUMAR MISHRA	RABINDRA KUMAR PATNAIK	
	WP(C)/ /	MP		8753/2025
154	D-WP(C)/21365/2025	SANATAN BEHURA	SIDHARTHA MISHRA	
	WP(C)/ /	MP		8754/2025
155	D-WP(C)/21368/2025	SANATAN BEHERA	SIDHARTHA MISHRA	
	WP(C)/ /	MP		8755/2025
156	D-WP(C)/21368/2025	SANATAN BEHERA	SIDHARTHA MISHRA	
	WP(C)/ /	MP		8756/2025
157	D-WP(C)/21370/2025	SUPRABHA MALLICK	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		8757/2025
158	D-WP(C)/21373/2025	MADAN MOHAN PRADHAN	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		8758/2025
159	D-WP(C)/21373/2025	MADAN MOHAN PRADHAN	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		8759/2025
160	D-WP(C)/21377/2025	M/S SWARNA BELECTRONICE, CUTTACK	TUNA SAHU	
	WP(C)/ /	MP		8760/2025
161	D-WP(C)/21382/2025	SUNANDA KISHORE PADHI	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		8761/2025
162	D-WP(C)/21386/2025	ANJAN KUMAR JENA	DEBADEEPTA SAHOO	
	WP(C)/ /	MP		8762/2025
163	D-WP(C)/21388/2025	CHARAMPA BYABASAYEE SANGHA	PRADEEP KUMAR DAS	
	WP(C)/ /	MP		8763/2025